

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
STARRED QUESTION NO. 219  
ANSWERED ON 13<sup>TH</sup> MARCH, 2025**

**STRENGTHENING ITS IN PUBLIC TRANSPORTATION**

**\*219. SHRI SRIBHARAT MATHUKUMILLI:  
SHRI G M HARISH BALAYOGI:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

**(a) whether any transport body of Andhra Pradesh has been included for strengthening Intelligent Transport System (ITS) in public transport system scheme, if so, the details thereof;**

**(b) the details regarding the amount of funds allocated/ released/utilized under the scheme for transport bodies in Andhra Pradesh since the date of proposal submission from the State bodies, year-wise;**

**(c) whether any proposals have been submitted by the State Government of Andhra Pradesh to the Union Government for the Central share under the scheme and if so, the details regarding the proposals submitted and sanctioned for Andhra Pradesh under the scheme;**

**(d) whether the Government has increased the percentage of the central share under the scheme, if so, the details thereof;**

**(e) the details regarding the funds allocated under the Union Budget 2025-26 for the scheme; and**

**(f) whether the Government has any plans to extend the scheme beyond the 15th Finance Commission cycle and if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) to (f) A statement is laid on the Table of the House.**

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (f) OF THE LOK SABHA STARRED QUESTION NO. 219 ANSWERED ON 13.03.2025 ASKED BY SHRI SRIBHARAT MATHUKUMILLI AND SHRI G M HARISH BALAYOGI REGARDING STRENGTHENING ITS IN PUBLIC TRANSPORTATION**

**(a) & (b) Yes Sir. Andhra Pradesh State Road Transport Corporation (APSRTC) has been included in the Scheme “Central Assistance for Strengthening the Intelligent Transport System (ITS) in Public Transport System in the country”. The details are as under :**

<b>S.No.</b>	<b>Transport body</b>	<b>Proposal</b>	<b>Year</b>	<b>Approved Central Share (in Rs. Cr)</b>	<b>Fund released year wise (in Rs. Cr)</b>	
<b>1.</b>	<b>APSRTC</b>	<b>Implementation of project ‘Bus Tracking &amp; Centralized Fare Collection System’ in APSRTC</b>	<b>2012</b>	<b>10.65</b>	<b>2011-12</b>	<b>5.33</b>
					<b>2012-13</b>	<b>3.19</b>
					<b>2015-16</b>	<b>2.13</b>
					<b>Total</b>	<b>10.65</b>
<b>2.</b>	<b>APSRTC</b>	<b>Implementation of Unified Ticketing Solution (UTS) in APSRTC</b>	<b>2021</b>	<b>29.71</b>	<b>2021-22</b>	<b>14.69</b>
					<b>2022-23</b>	<b>9.08</b>
					<b>2023-24</b>	<b>5.94</b>
					<b>Total</b>	<b>29.71</b>

**(c) State Transport Undertakings/State Transport Corporations/Public Private Partnership organizations/State Government Bodies (Transport Bodies) entrusted with providing public transport facilities are eligible for assistance under the Scheme. As per this eligibility, APSRTC has submitted the proposal for "Implementation of Unified Ticketing Solution (UTS) in APSRTC" amounting Rs. 22.81 crore in 2024.**

**(d) Yes Sir. The Government has increased the Central Share from 50% to 70% under the revamped scheme approved in June, 2022.**

**(e) Budget for the Scheme for Financial Year (FY) 2025-26 will be allocated after the approval of Parliament to the Demand for Grants of the Ministry.**

**(f) The current scheme is valid till FY2025-26.**

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